

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2348
TO BE ANSWERED ON THE 11TH MARCH, 2016

CHANGES IN DPP

2348. SHRI ANANDRAO ADSUL:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Defence Acquisition Council (DAC) had approved changes to Defence Procurement Procedure (DPP) to introduce a new category called Indigenously designed, Developed and Manufactured (IDDM) equipment;
- (b) if so, the facts thereof;
- (c) whether the DAC has also revised the defence offset clauses to remove hurdles to foreign firms eyeing the Indian market; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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(a) to (d): The Defence Procurement Procedure (DPP) 2016 is under finalization. The new DPP will bring into effect measures to promote indigenization and self-reliance in defence. Enabling provisions for utilization and consolidation of Design, Development and Manufacturing infrastructure available in the country are included in the proposal. The DAC has approved a set of amendments to Offset provisions to simplify the offsets process.
